

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.12.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 999 of 2021	UCO Bank Vs. Pankaj Khaitan	Brijesh Kumar Tamber	
2.	Comp. App. (AT) (Ins) No. 1002 of 2021	Vikash Gautamchand Jain RP of Care Office Equipment Ltd. Vs. Bank of India	Honey Satpal	
3.	Comp. App. (AT) (Ins) No. 1004 of 2021	Maharashtra Industrial Development Corporation Vs. Santanu T. Ray Resolution Professional & Anr.	S.S. Mahamood	Amol Vyas
4.	Comp. App. (AT) (Ins) No. 1007 of 2021	Municipal Corporation Faridabad Vs. Sajeve Bhushan Deora & Ors.	Hemant Gupta	Sajeve Bhushan Deora

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 88 of 2021	Reliance Naval and Engineering Ltd. Through its Resolution Professional Mr. Sudip Bhattacharya Vs. A.P. Securitas Pvt. Ltd. & Ors	Arpan Behl	Yogesh Jagia-R1 Rajesh Srivastava- IRP Rajesh Srivastava-R2
6.	Comp. App. (AT) (Ins) No. 230 of 2021	Universal Speciality Chemicals Pvt. Ltd. Vs. Safex Chemicals (India) Ltd.	Abhishek Bharti	Rahul Garg
7.	Comp. App. (AT) (Ins) No. 423 of 2021	Jaipur Trade Expocentre Pvt. Ltd. Vs. Metro Jet Airways Training Pvt. Ltd.	Sanjana Saddy	Manish Verma Vikrant Arora

8.	Comp. App. (AT) (Ins) No. 560 of 2021	Ambit Concrete Pvt. Ltd. Vs. Ralhan Construction Pvt. Ltd.	Vaibhav Tyagi	Akhil Shankhwar
9.	Comp. App. (AT) (Ins) No. 897 of 2021	Anurag Kartiar (Ex-Director of Degustibus Hospitality Pt. Ltd.) Vs. Hotel Horizon Pvt. Ltd. & Anr.	Nitin Mishra	Shikhil Suri Shadab Madhu Suri

For Hearing

10.	Comp. App. (AT) (Ins) No. 856 of 2020	Karix Mobile Pvt. Ltd. Vs. Hungama Digital Media Entertainment Pvt. Ltd.	Iqbal Tahir	Harsh Kaushik Sachin Akhoury
11.	Contempt Case (AT) No. 28 of 2019 in Comp. App. (AT) (Ins) No. 628 of 2019	Rajnish Gupta Vs. K.G. Somani	Naveen Kumar	Rahul Kumar-R1

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By order of Hon'ble Chairperson
-sd/-
Registrar